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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 04.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 60/17 in CP(CAA) No.28/ BB/ 2017	-	Admission	230/ 232	Pepperl & Fuchs Factory Automation Pvt. Ltd.

SL. NAME (IN CAPITAL) SIGNATURE
NO. & PHONE NUMBER REPRESENTATION TO WHOM

1. SATI. P. JOHN
SPT Legal

Admission to petition

ORDER

Orders pronounced vide separate order.
List it on 25.9.2017.

4.8.17
Member (J)

Member (T)